

**SPECIAL BENCH                      ITEM NO. 115**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No. 66/2019,CA No. 205/2019,CA No. 311/2018, IA No. 132/2021,IA No. 71/2021,IA No. 180/2022,IA No. 222/2022,IA No. 252/2022,IA No. 89/2022,IA No. 98/2022,IA No. 285/2022,IA No. 351/2022,MA No. 17/2022,IA No. 394/2022,IA No. 397/2022,IA No. 287/2022,IA No. 226/2022IA No. 69/2021  
IA No. 327/2020 IN CP (IB) No. 223/ALD/2018**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> March, 2023, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>STANDARD CHARTERED BANK V/S M/S JVL AGRO INDUSTRIES LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN LIQUIDATION)</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Mohit Chaudhary alongwith Sh. Prakhar Mithal, Advs.

*: For the Applicant in IA No. 89/ 2022*

Sh. Bishwajit Dubey alongwith Sh. Aman Kr Dwivedi & Sh. Aishwarya Gupta Advs.

*: For the SBI/Financial Creditor in IA 98/89/2022*

Sh. Aman Kumar Dwivedi, Adv.

*: For the SBI/Applicant/Intervenor in IA No. 252/2022*

Sh. Saumitra Chaturvedi, Adv.: *For the applicant in IA/394/2022 & IA/285/2022.*

**ORDER**

At request, let the matter be adjourned to 20<sup>th</sup> March, 2023 at 02:30 P.M.

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Harnam Singh Thakur)  
Member (Judicial)**

**13<sup>th</sup> March, 2023**

*Bipul Kumar Tiwari  
(Stenographer)*